

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2538  
TO BE ANSWERED ON MARCH 16, 2023**

**CANCELLATION OF ALLOTMENT OF GOVERNMENT  
ACCOMMODATION**

**NO. 2538. SHRI KANAKMAL KATARA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has cancelled allotment of the Government Accommodation in Lodhi Colony after it has been established that allottees have subletted their Servant Quarters/Barsatis;**
- (b) if so, the details of such allottees and the action taken/proposed to be taken against such allottees;**
- (c) whether the Servant Quarters/Barsatis in Lodhi Colony have been got vacated and no unauthorized person(s) are living in these Servant Quarters/Barsatis; and**
- (d) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) & (b): No Sir. The Government has not cancelled allotment of the Government Accommodation in Lodhi Colony after it has been established that allottees have sublet their Servant Quarters/Barsatis.**

**(c) & (d): No Sir.**

\*\*\*\*\*